

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 469/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Kalptaru Properties Pvt.Ltd.
V/s.
Innoventive Ideals & Services (I) Pvt.Ltd.& Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE.
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3	1) Adv. Nisha Shah alw. Adv. Arvind Shrivastava and Adv. Vaibhavi P.	(Resp)	
2.	Ms. Chaitrika Patki i/b Vidhi Partners	Adv. for Operational Creditor	

ORDER

T.C.P. No. 469/I&BC/NCLT/MB/MAH/2017
T.C.P. No. 470/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Due to unavailability of the Counsel of the Respondent ^{matter is} adjourned
to **16.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
10.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)